## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA STARRED QUESTION NO. 154 TO BE ANSWERED ON 08<sup>TH</sup> MARCH, 2016

## **SUGAR POLICY**

\*154. DR. GOKARAJU GANGA RAJU: SHRI KONAKALLA NARAYANA RAO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is planning to review and reformulate its policy on sugarcane, sugar and its by-products as the current policy puts the burden solely on the sugar mills which is both unreasonable and unaffordable leading to mounting cane arrears of the farmers;
- (b) if so, the details thereof;
- (c) whether the millers are suffering huge losses due to heavy taxes and non-availability of sugarcane due to decline in its production on account of mounting arrears; and
- (d) if so, the details thereof along with the corrective measures taken by the Government in this regard?

## A N S W E R MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.

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